

2

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 27/10/NCLT/AHM/2018




Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2018**

Name of the Company: Vaman Fabrics Pvt Ltd.
V/s.
Punjab National Bank

Section of the Companies Act: Section 10 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	Aayog doshi	Advocate	Petitioner	
2.	NIPUN SINGHVI VISHAL J. DAVE FOR NALINI LODHA	Adv.	Respondent (PNB)	 

ORDER

Learned Advocate Mr. Aayog Doshi present for Corporate Debtor/Petitioner.
Learned Advocate Mr. Vishal Dave with Learned Advocate Mr. Nipun Singhvi
present for Respondent.

Matter suo moto reopened.

List the matter for further hearing on 15.03.2018


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 22nd day of February, 2018.